GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 156 TO BE ANSWERED ON 03.02.2020

Compensation to the Students

156. SHRIMATI MALA ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of students who have been injured in police action in Jamia Millia Islamia and Aligarh Muslim University during recent incidents;
- (b) whether there is any plan under consideration of the Government to pay compensation to these students; and
- (c) If so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Shri Ramesh Pokhriyal 'Nishank')

(a) to (c): As informed by the Universities, 6 students in AMU and around 69 students in JMI have sustained injuries. The universities have arranged for free medical treatment to all the injured students. The Universities are statutory autonomous organization established under an act of Parliament and are competent to take decisions in all such matters.
